NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/216/ (IB)/2017

NAME OF THE PETITIONER(S)

: LEDERTECH GMBH

NAME OF THE RESPONDENT(S)

: PORT IND SHOES ACCESSORIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KAMALESH KANNAN.

Respondit Conul

ORDER

Counsel for petitioner called but absent. Counsel for respondent present. The Registry is directed to send notice to the petitioner for his appearance and submissions. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc